

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:2152  
ANSWERED ON:09.03.2011  
AIR CONNECTIVITY TO IMPORTANT CITIES  
Bavalia Shri Kuvarjibhai Mohanbhai

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether the Government proposes to introduce new flights to various destinations in both the domestic and international sectors from Surat and Rajkot airports;
- (b) if so, the details thereof;
- (c) the details of suggestions received from various organisations/corporate houses/business communities in this regard; and
- (d) the action taken by the Union Government on these proposals?

**Answer**

MINISTER OF OVERSEAS INDIAN AFFAIRS & MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI)

(a) and (b):- No, Madam. Operations in domestic sector have been deregulated and flights are being operated by concerned airlines on the basis of commercial viability subject to adherence of Route Dispersal Guidelines.

(c) and (d):- The details of the proposals received by the Government in the last 4 years for increase in air services from Surat and Rajkot are as under:

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no.

1. Sh. Kuvarji Bhai,MP Flight from Rajkot to Delhi  
(LS),Gujarat.
2. Dr. T.Chowdhary,MOS Air connectivity Surat to Gujarat.  
Delhi (LS),
3. Sh.Ajoy Bhattacharya National Air connectivity to Surat.  
President, Southern  
Gujarat Chamber of  
Commerce & Industry.

Government has laid down Route Dispersal Guidelines with a view to achieving better regulation of air transport services taking into account the need for air transport services of different regions of the country including North-East region. It is, however, up to the airlines to provide air services to specific places depending upon the traffic demand and commercial viability while complying with Route Dispersal Guidelines.